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SLP(C)No. 9334 OF 2000

ITEM No.205

Court No. 5

SECTION IVB
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.9334/2000

(From the judgement and order dated 29/11/1999 in RSA 2520/99
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

LIFE INSURANCE CORPORATION OF INDIA

Petitioner (s)

VERSUS

SANTOSH SHARMA & ANR.

Respondent (s)

(With prayer for interim relief)
(For Final Disposal)

Date : 1/3/2002: This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MRS. JUSTICE RUMA PAL

For Petitioner (s) Mr. S. Rajappa,Adv.

For Respondent (s) Mr. Sudhir Nandrajog,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....J
.SP2

Tag on with C.A. No.....@ SLP(C) No.5656/1999.

.SP1

(Meenu Sethi)
Court Master

(Om Prakash)
Court Master